

12.00 Noon

PAPERS LAID ON THE TABLE

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): Sir, on behalf of ...{Interruptions} ...

श्री एम.वेकैया नायडु (कर्णाटक) : सर, आप ने श्री के.चन्द्रशेखर राव जी का नाम बुलाया और दूसरा व्यक्ति पेपर lay कर रहा है ? ...{व्यवधान}...Sir, the House should know where is the Minister ..{Intenvptions}.. The House should be informed. ..{Interruptions}..

SHRI N. JOTHI (Tamil Nadu): The House should be informed. ..{Intenvptions}.. It is not a personal matter. ..{Interruptions}..

श्री दत्ता मेघे (महाराष्ट्र) : सर, वह कैसे कर सकते हैं ?

श्री एम.वेकैया नायडु : मंत्री महोदय कहाँ है ?

श्री दत्ता मेघे : वह अपोजीशन में बैठे हैं ।

श्री सभापति : माननीय गृह मंत्री महोदय, आप ने मुझे से अनुमति नहीं ली है, इसलिए मैं पेपर ले करने की अनुमति नहीं दूंगा । श्री के.चन्द्रशेखर राव की जगह आप को पेपर ले करने की अनुमति लेनी चाहिए थी, लेकिन आप ने अनुमति नहीं ली । आप अनुमति ले लेंगे तो मैं allow कर दूंगा ।

I. Notification of the Ministry of Home Affairs

II. Report (2004-05) of the National Human Rights Commission, New Delhi and related paper

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table

I (i) A copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R. 417 (E) dated the 12th May, 2006, publishing the Citizenship (Amendment) Rules, 2006. under sub-section (4) of section 18 of the Citizenship Act, 1955. [Placed in Library. See No. L.T. 4530/06]

(ii) A copy Cⁱⁿ English and Hindi) of the Ministry of Home Affairs Notification S.O. 365 (E) dated the 20th March, 2006, appointing the Deputy Central Intelligence Officer, Officer in-Charge of Immigration Check Post, Munabao as the "Civil Authority" for the immigration